

**Before the Appellate Tribunal for Electricity**  
(Appellate Jurisdiction)

**Appeal No. 229 of 2014**

**Dated : 13<sup>th</sup> October, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson**  
**Hon'ble Mr. Rakesh Nath, Technical Member**

**Chhasttigarh State Power Transmission Co. Ltd. ... Appellant(s)**  
**Versus**

**Chhattisgarh State Elec. Reg. Commission ..Respondent(s)**

Counsel for the Appellant (s) : Ms. Suparna Srivastava

Counsel for the Respondent(s) :

**ORDER**

Issue public notice. Dasti service is permitted. Post the matter  
on **28.10.2014.**

**(Rakesh Nath)**  
**Technical Member**  
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**(Justice M. Karpaga Vinayagam)**  
**Chairperson**